

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 15/04/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

NAME OF THE COMPANY: Shree Kumar Mundhra Vs. M/s. Spell Organics
(P) Ltd. & Ors.

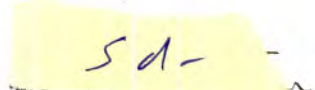
SECTION OF THE COMPANIES ACT: 46 & 56

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shreyans Singhvi, Advocate for Petitioner

ORDER

Re-notify this case on 7th November, 2017.


(Ina Malhotra)
Member (J)